

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 36 of 2018

IN THE MATTER OF:

Karnataka Power Corporation Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

For Appellant: Mr. Achyuth Ajith Kumar Advocate.

For Respondent: Ms.Gauri Mehta Advocate for R-2 to R-4

O R D E R

17.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 09th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

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